

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Exercising Powers of Bar Council under Section 58 of the Advocates Act, 1961)

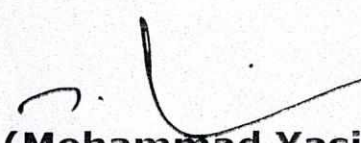
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NOTIFICATION

No. 551 of 2021/RG Dated 23-6-2021

It is hereby notified that Shri Peer Seth S/O Shri Jagdish Mitter Seth R/O 146, Kanji House, Upper Gummat, Jammu bearing Certificate of Enrolment No. JK/38/1987 dated 27th day of January 1987, is now permitted to resume his practice as an Advocate on the roll of Jammu and Kashmir Bar Council.

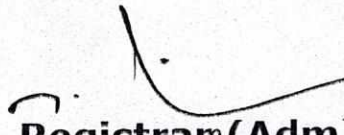
By order.


(Mohammad Yasin Beigh)
Registrar (Adm)
23-06-2021

No: 21138-47/RG/UP Dated 23-6-2021

Copy forwarded to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K Srinagar for information.
2. Registrar Vigilance, High Court of J&K Srinagar.
3. Registrar Judicial, High Court Wing Jammu.
4. President, J&K High Court, Bar Association, Jammu.
5. Manager, Government Press, Srinagar for publication in the next issue of the Government Gazettee.
6. Secretary, Bar Council of India, New Delhi.
7. CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
8. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
9. Shri Peer Seth S/O Shri Jagdish Mitter Seth R/O 146, Kanji House, Upper Gummat, Jammu
.....for information and necessary action


Registrar (Adm)
23-06-2021